

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2016**

**Dated: 23<sup>rd</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sakthi Sugars Ltd. & Anr.**

**.... Appellant(s)**

**Vs.**

**Tamilnadu Electricity Board / TANGEDCO & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Ms. Swapna Seshadri  
Ms. Parichita Chaudhury

Counsel for the Respondent(s) :

Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **19.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**